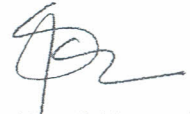


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 08/03/2017

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/03/2017 is circulated for information.

It is worth mentioning that the appeal pendency of 89182 on 01/02/2017 has come down to 88106 as on 01/03/2017.



(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of February 2017**

	Opening Balance	Fresh Institution	Disposal	Pendency
DELHI	10137	170	591	9728
MUMBAI	15569	178	1210	14688
KOLKATA	9254	176	161	9270
CHENNAI	12099	255	187	12056
BANGALORE	10262	122	143	10658
AHMEDABAD	12629	208	154	12723
ALLAHABAD	5280	60	99	5328
CHANDIGARH	7619	2	169	7488
HYDERABAD	6333	121	295	6167
TOTAL	89182	1292	3009	88106

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.03.2017.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMEDE	ALLBI	CHD	HYD
1988									
1989									
1991									
1993									
1995									
1996									
1997									
1998									
1999									
2000				1					
2001				1	2				
2002						1			
2003				1	3	0			
2004	2			25	12	1	3	3	
2005	26	9	1	92	8	15	5	6	5
2006	43	318		246	77	9	58	10	3
2007	286	515		235	240	24	109	125	69
2008	53	778	480	230	384	158	105	323	216
2009	294	881	862	661	699	592	273	427	492
2010	943	1147	672	920	815	1058	488	889	444
2011	989	1027	1047	811	967	973	541	713	496
2012	930	1384	991	839	1157	1059	713	573	797
2013	1430	1922	949	1666	1120	2065	445	1007	752
2014	1558	1752	1078	1838	1752	2367	613	1648	916
2015	1246	2041	991	1934	1437	1886	718	890	679
2016	1575	2559	1883	2074	1749	2056	1139	795	1032
2017	353	355	316	482	236	459	118	79	266
TOTAL	9728	14688	9270	12056	10658	12723	5328	7488	6167

MONTHLY STATEMENT FOR THE MONTH OF February 2017 AS ON 01.03.2017

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	
DELHI	3705	2142	4290	0	0	10137	173	78	22	68	0	2	170	6	6	3	2	0	1	12	0	70	5	39	0	114	0	
MUMBAI	7495	5444	2630	0	0	15569	7	79	25	74	0	0	178	9	109	40	2	0	0	151	0	0	0	0	0	0	0	
KOLKATA	4227	2046	2981	0	0	9254	88	111	10	55	0	0	176	14	0	1	0	0	0	1	0	0	0	0	0	0	0	
CHENNAI	3785	3193	5119	2	0	12099	84	47	121	87	0	0	255	5	0	0	0	0	0	0	0	0	0	0	0	0	0	
BANGALORE	3011	1967	5284	0	0	10262	60	15	18	89	0	0	122	5	277	199	416	0	0	892	0	0	0	0	0	0	0	
AHMEDABAD	6357	2702	3570	0	0	12629	23	101	57	50	0	0	208	3	39	5	6	0	0	50	0	0	1	0	0	1	0	
ALLAHABAD	2947	564	1769	0	0	5280	34	19	6	35	0	0	60	2	0	1	0	0	0	1	0	87	26	13	0	126	10	
CHANDIGARH	5373	672	1574	0	0	7619	0	2	0	0	0	0	2	0	1	0	1	0	0	2	0	3	1	30	0	34	0	
HYDERABAD	1976	1140	3217	0	0	6333	0	40	20	61	0	0	121	0	0	0	0	0	0	0	0	3	5	0	0	8	11	
TOTAL	38876	19870	30434	2	0	89182	469	492	279	519	0	2	1292	44	432	249	427	0	1	1109	0	163	38	82	0	283	21	
TOTAL																												

1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.03.2017

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of February 2017 for 47.5 no. of days as under.

Note :	1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	Nil	16 Sh. C.J. Mathews, Member(Technical)	3
	2 Mrs. Archana Wadhwa, Member (Judicial)	5	17 Sh. V. Padmanabhan, Member(Technical)	Nil
	3 Sh. M.V. Ravindran, Member (Judicial)	Nil	18 Sh. M.M. Damodhar, Member(Technical)	2
	4 Sh. D.N. Panda, Member (Judicial)	Nil	19 Sh. Anil G. Shakkarwar, Member(Technical)	12
	5 Sh. Ashok Jindal, Member(Judicial))	Nil	20 Sh. Devender Singh, Member(Technical)	1\2
	6 Dr. D. M. Mishra, Member (Judicial)	1		
	7 Sh. Anil Choudhary, Member(Judicial)	8		
	8 Sh. S. K. Mohanty, Member (Judicial)	2		
	9 Sh. Ramesh Nair, Member (Judicial)	NIL		
	10 Ms. Sulekha Beevi C.S., Member(Judicial)	2		
	11 Shri S.S. Garg, Member (Judicial)	NIL		
	12 Sh. P. K. Choudhary, Member (Judicial)	1		
	13 Sh. Ashok Kumar Arya, Member (Technical)	1		
	14 Sh. B. Ravichandran, Member (Technical)	1		
	15 Sh. Raju, Member(Technical)	9		

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE						
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
39	6	69	0	114	0	223	116	252	0	0	591	5	3597	2050	4078	0	3	9728	176
0	0	0	0	0	0	589	424	197	0	0	1210	1	7094	5085	2509	0	0	14688	15
0	0	0	0	0	0	83	44	34	0	0	161	2	4255	2013	3002	0	0	9270	100
105	5	1	0	111	0	85	50	52	0	0	187	7	3642	3259	5153	2	0	12056	84
216	68	191	0	475	0	55	18	70	0	0	143	7	3032	2098	5528	0	0	10658	60
0	11	0	0	11	0	70	68	16	0	0	154	0	6427	2686	3610	0	0	12723	26
17	14	9	0	40	0	74	13	12	0	0	99	10	2962	570	1796	0	0	5328	34
0	0	0	0	0	0	120	19	30	0	0	169	0	5259	654	1575	0	0	7488	0
0	0	0	0	0	0	94	44	157	0	0	295	11	1925	1121	3121	0	0	6167	0
377	104	270	0	751	0	1393	796	820	0	0	3009	43	38193	19536	30372	2	3	88106	495


 09/03/17
 (Sunil Kumar)
 Technical Officer.